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श्री राजनारायण : नेशनल कांफ्रेंस यानी काश्मीर की । तो, श्रीमन् यह जो फिगर मंत्री जी ने दी तो जब मंत्री जी यह कहते हैं कि अभी ॄमुकम्मल जांच नहीं हुई तो फिर यह फिगर किस आधार पर दी है।

श्री फलरहीन अली अहमद: वह मैंने बताया था। गालिबन ऑनरेबल मेम्बर ने मेरा जवाब सुना नहीं। मैंने कहा कि जहां तक फैंट्रक्स का ताल्लुक है हमारे पास सभी इन्तवायरीज का नतीजा है लेकिन क्या कारंवाई की जा सकती है यह मामला लॉ मिनिस्ट्री में और हमारे यहां इस वक्त एक्जामिन हो रहा है।

SHRI BHUPESH GUPTA: It is a case of downright plunder, whether it is Caco or crooks. I do not know whether we are dealing with Caco or crooks, whatever it is. It has been established in this House that it is a plunder. I would like to know why there is delay in an obvious matter of plunder about an enquiry by the Government and may I know whether the Government has addressed a letter to the President of the Congress Party, the Swatantra Party and other big recipients of the fund to get more facts about the manner in which it was given, the purpose for which it was given and the persons who received it? I would also like to know whether the Government is aware that big pressure is being built against any kind of enquiry and people are being met by certain influential people so that the matter is not taken into a proper type of investigation. I would like to know, in view of al! these, these moves and counter-moves, what steps the Government are taking to expedite the matter. Do we take it that it would require two years for investigating into this matter which is already a public scandal?

SHRI FAKHRUDDIN ALI AHMED:

I have already said that so far as enquiring into the facts is concerned, no further action is to be taken. We have the facts with us. The only question is what kind of action can be taken and that is under examination between the Law Ministry and Our Ministry.

SHRI JOACHIM ALVA: Elections, byeelections and even general elections may perhaps be round the corner. I want to know what steps the Government are taking in consultation with the Law Ministry for the future? Have they any proposals regarding cartels being formed-the Government is fully aware of it to pressurise the Government to decontrol and then they raise the price of consumer goods and make money? What steps the Government are taking for the future?

SHRI FAKHRUDDIN ALI AHMED: It does not arise out of this question

TRADE RELATIONS WITH PAKISTAN

*3. SHRI G. R. PATIL :f SHRI A. G. KULKARNI :

Will the Minister of COMMERCE be pleased to state :

- (a) the progress so far made by India towards resumption of trade relations with Pakistan; and
- (b) the reaction of the Government of Pakistan with regard to resumption of trade relations?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) and (b) The Government of India have continued their efforts to persuade Pakistan to lift the ban on trade with India but no positive response has so far been forthcoming from Pakistan. There has therefore been no resumption of trade relations between the (wo countries

SHRI G.R.PATIL: Because of the non-resumption of trade with Pakistan Particularly the commodity of jute, which is required more by India, is being imported from Thailand at a very high price and, if so, what steps have been taken by the Government to see that such type of jute is indigenously produced or have they considered the desirability of producing synthetic jute? May I know whether such projects have been undertaken by the Government?

SHRI DINESH SINGH: The Member is perhaps aware of the steps we took to encourage production of jute both last year and again this year, in collaboration with the Government o'f West Bengal. Last year it was successful in the sense that we had quite a lot of jute ourselves. This year, I believe that—the forecast has not yet come but—there may be comparatively speaking, less production. We do not know.

[†]The question was actually asked on the floor of the House by Shri G. R. Patil.

We are waiting but efforts have been made to distribute to the people leaflets and also to make available to them fertilisers and we are telling them how to grow better quality of jute.

SHRI A. G. KULKARNI: It seems that the political atmosphere is vitiating our economic relations with Pakistan. Even when there is the Tashkent Agreement...

MR. CHAIRMAN: Put a question-You must learn to put questions and not make statements and then put your question.

SHRI A. G. KULKARNI: I am put ting the question in Mr. Gupta's style. You allow him and not me.

SHRI BHUPESH GUPTA: You should always start with 'whether' and then say whatever you like.

SHRIMATI YASHODA REDDY: Is it right for a Congress Member to flow Mr. Guptas style?

SHRI LOKANATH MI SR A: In recent days he has some influence with Congress Members. He will have with you also.

SHRI A. G. KULKARNI: The relations with Pakistan are politically bad, I can understand. Why I mentioned the Tashkent Agreement was that when that was there, we thought better relations might prevail. There was the Indus Valley Agreement ...

MR. CHAIRMAN Again you are committing the same mistake. When you commit the same mistake, 1 will go to the next question.

SHRI A.G.KULKARNI: May I know whether Pakistan is presently purchasing coal from China at a very fantastic price? Is it not possible for the Government of India through the Ministry of Commerce to at sast inject intelligence in the heads of the Pakistani people and tell them: 'Why dona's you purchase coal from us rather than from China?'

SHRI DINESH SINGH: I am sure note will be taken in Pakistan of the state ment made by the hon. Member.

SHRT A. P. CHATTERJEE: Is the Minister aware that apart from trade, there is the question of trade channel through the rivers of Pakistan being opened

from Calcutta to Assam because the Minister may know that trade channel is essential for commerce between Bengal and Assam? In this connection will the Minister tell us what has happened regarding the negotiations with Pakistan regarding the opening of these trade channels?

SHRI DINESH SINGH: The Member knows that this has been part of the general discussions with Pakistan and they have not progressed satisfactorily.

श्री सुन्दर सिंह भंडारी: में मंत्री जी से यह पूछना चाहता हूं कि यद्यपि हमारा व्यापार संबंध पाकिस्तान के साथ नहीं हो पाया फिर भी क्या यह सच नहीं है कि हिन्दुस्तान से बहुत सा सामान छिपे तौर पर पाकिस्तान जा रहा है और एक ऐसी इम्बेलेन्स की स्थिति का निर्माण हुआ है जिसमें पाकिस्तान भारतीय सामान की आवश्यकता तो पूरी कर लेता है परन्तु हमें नुकसान उठाना पड़ रहा है। तो इस संबंध में ऐसे कौन से कदम सोचे जा रहे हैं कि पाकिस्तान हमारे सामान का नाजायज फायदा न उठा सके?

श्री दिनेश सिंह: ऐसी बात तो नहीं है अध्यक्ष महोदय कि भारत से बहुत ज्यादा सामान जा रहा है जिससे कि पाकिस्तान अपनी सब जरूरियातें पूरी कर सके और अभी एक माननीय सदस्य ने बताया कि उनको कोयले की बहुत जरूरत है और दूर से उनको महंगा कोयला मंगाना पड़ रहा है। मुमकिन है कि छोटी छोटी बीजों की स्मर्गीलंग होती हो लेंकिन हमारी तरफ से पाकिस्तान से व्यापार करने में कोई रोक नहीं है। हम तो अपनी तरफ से जितने रोह थे उनको हटा चुके हैं और वहां से सामान यहां आने म और यहां से सामान वहां जाने में कोई रुका-वट नहीं होती।

SHRI N. SRI RAMA REDDY: May I know whether it is a fact that Pakistan has refused to talk with India on any other matter except the dispute on Kashmir and that unless this is settled they are not prepared to talk on any other issue?

SHRI DINESH SINGH: This matter has been discussed in some detail in the

House and I think it would be more appropriate to discuss it in greater detail with the Foreign Ministry.

Oral Answers

श्री राजनारायण: क्या सरकार इसको स्पष्ट करेगी कि वह कौन कौन से पण्य है जिनका व्यापार सरकार पाकिस्तान से करना चाहती है पण्य मानी कमोडिटी। सरकार ने जो अभी उत्तर दिया कि कोयले की मांग है और मामुली चीजें जाती हैं जिनका महत्व नहीं है, तो नित्य प्रति यह हमारी अपनी जानकारी में है, अखबार की जानकारी में है कि अपने देश से बड़ी मात्रा में चावल बार्डर से होकर पाकिस्तान को जा रहा है और व्यापारी यहीं से लाद करके कुछ चुंगी अधि-कारियों को रिश्वत देदे कर, पाकिस्तान को ले जाते हैं। तो सरकार का उत्तर कहा तक सही है कि कोई आवश्यक सामग्री भारत से पाकिस्तान को नहीं जा रही है, या सारे अखबार असत्य बोल रहे हैं या हमारी अपनी जानकारी असत्य है ? इस संबंध में सरकार को स्पष्टीकरण करना चाहिये।

श्री दिनेश सिंह : सभापति महोदय, कौन कौन से सामान और कितने सामान के संबंध में सरकार व्यापार करना चाहती है, यह कहना मश्किल है क्योंकि व्यापार व्यापारियों के बीच में होता है। सरकार के बीच में व्यापार नहीं है। जिन चीजों के बारे में व्यापार होता है, अगर माननीय सदस्य यह जानना चाहते हैं, तो मैं बतला सकता हूं।

जो खास खास चीजें हैं और जिनको हम पाकिस्तान को निर्यात करते हैं वे इस प्रकार है : कोयला, मसाले, फल, दवाएं, मैके-निकल सामान, डाइंग और टैनिंग का सामान लोहा, किताबें, मैगजीन्स, मशीनरी, कुछ याता-यात का सामान, लकड़ी, कागज, कागज का बोर्ड, कुछ प्लान्ट, बीज, शीशे का सामान । जो सामान वहां से आता है ज्यादातर, वह इस प्रकार है: जुट, रा काटन, मछली, मछली के प्रेपरेशन, चमड़ा, फल, चावल, जिप्सम और यरिया ।

श्री प्रेम मनोहर : अलीगढ़ युनीवसिटी से डाक्टर और इंजीनियर भी तो जात हैं।

to Questions

श्री दिनेश सिंह : माननीय सदस्य ने जो शब्द इस्तेमाल किये है वह इन चीजों के अन्दर नहीं आता है। वह कमोडिटीज नहीं हैं।

जहां तक माननीय सदस्य ने दूसरा सवाल किया है, मैंने यह अर्ज किया था कि कोई बड़ी तादाद में पाकिस्तान को चीजें नहीं जाती हैं। मुमकिन है स्मर्गलिंग होता हो, इसको अखबारों में हमने भी देखा और सरकार निरन्तर कोशिश करती है कि स्मर्गालग न हो ।

SHRI SITARAM JAIPURIA: Sir, it is evident also from the replies of the hon. Minister that at present trade relations are not possible with Pakistan. But then there are certain commodities which are vital for India's economy and also for Pakistan's economy. So may I know from the hon. Minister whether any efforts were made or are being made to finalise at least certain of such items for export to Pakistan and for import from Pakistan rather than concentrate on having normal trade relations with them? I am thinking of only limited items which are vital for us and vital for them

SHRI DINESH SINGH: I think the hon. Member is asking whether we have discussed any barter deals with Pakistan in limited items. We did informally mention that it is in the interests of both Pakis-than and India to trade in some items which we need here very badly, and also which they need there, for instance, jute and coal, and cotton and other things, but there has been no response from Pakistan so far.

SHRI LOKANATH MISRA: Sir our hon Commerce Minister is going round the world, to Russia, to other East European countries, to Africa,.

MR. CHAIRMAN: Please put a question; I am sorry I have to repeat it.

SHRI LOKANATH MISRA: Yes, Sir, I would put a question. In view of the fact that our hon. Commerce Minister pays frequent visits to East European countries and other communist countries and to countries of Africa, has he ever

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thought it wise and produent to explore the possibility of the Commerce Ministers ot" India and Pakistan ever meeting, or the Commerce Minister of India going over to Pakistan, or the Commerce Minister of India requesting the Commerce Minister Pakistan to go over the India in order to boost up trade both ways or at least to better trade relations between the two countries?

SHRI DINESH SINGH: Sir, may I say first of all that I would have welcomed very much an opportunity to go round the world. But that is not the case. I went to a very limited part of the world, and despite what my hon. friend has said about my visits to East European countries. .

SHRI LOKANATH MISRA: Why not to Pakistan? It is only as far as Calcutta.

SHRI DINESH SINGH: Now so far as the question of Pakistan is concerned, the hon. Member knows that we had an opportunity of meeting the Commerce Minister of Pakistan both in Algiers and Bangkok, earlier. And then he paid us a visit in the UNCTAD held here. Apart from that it has not been possible to try and improve our mutual commercial relations.

MR. CHAIRMAN: Next question.

EXPLORATION OF COPPER RESERVES AT AGNIGUNDALA IN ANDHRA PRADESH

- *4. SHRI CHITTA BASU: Will the MINISTER OF STEEL, MINES AND METALS be pleased to state:
- (a) whether Government have finally decided to enter into a collaboration agreement with the Ashlands of the U.S.A. for the exploration of copper reserves at Agnigundala in Andhra Pradesh; and
- (b) if so, what are the terms and condition of the collaboration agreement?

THE DEPUTY MINISTER IN THE MIN'STRY OF STEEL, MINES AND METALS (SHRI CHOW DHARY RAM SEWAK): (a) No, Sir.

(b) Does not arise.

SHRI CHITTA BASU:May I know from the hon. Minister whether it is a fact that Indian experts have expressed the opinion that at Agnigundala in Andhra there are reserves of 85,000 tons in copper and 3,14, 000 tons in lead and that they can be worked economically with the smallest smelters 2—9 R. S./68

and without foreign assistance from any outside country? If so, why is the Government not considering that opinion by Indian experts

to Quettioni

SHRI P. C. SETHI: Sir, this question has been examined very thoroughly, The deposits which have been found ir> Andhra, in the Agnigundala area, are multi-metal deposits, and they contain and element of sulphur and nickel, and other things also. Therefore, it requires the processes of beneficiation and also of separation. Now that technical know-how, at the present moment, is not available in our country, and therefore we have to go in for some foreign technical know-how.

SHRI CHITTA BASU: Now that there has been that contemplated agreement between the Ashalands of the U.S.A. and our Government regarding that particular scheme, is the Government contemt plating to enter into any other agreement with any other Government? If so, what is the progress made in that respect?

SHRI P. C. SETHI: We have not yet entered into an agreement with any other country but we have received communications from Japan, Yuguslavia, Rumania Czechoslovakia; they have shown their interest and we are negotiating with them.

SHRI CHITTA BASU: By what time is this proposal going to mature?

SHRI P. C. SETHI: It is very difficult to fix a time limit in these matters.

MR. CHAIRMAN: Next question

♦5. [Transferred to the 26th July, 1968.]

ENOURY INTO BIRLA AFFAIRS

- *6. SHRI M. P. BHARGAVA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to
- (a) whether the varius Ministries have since completed examination of the 3rd Memorendum presented by Shri Chandar Sekhar M. P. against the Birla group of Industries:
- (b) whether the course of action to be taken has been decided?
- (c) what is the progress of court cases pending against the said industries; and
- (d) whether any injunctions have been vacated?